MANIPUR GAZETTE

E X T R A O R D I N A R Y
PUBLISHED BY AUTHORITY

No. 279 **Imphal, Tuesday, January 27, 2026** **(Magha 7, 1947)**

GOVERNMENT OF MANIPUR
DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS
PERSONNEL DIVISION

N O T I F I C A T I O N

Imphal, the 27th January, 2026

No.RRDP-37/1/2025-DP-DP: In exercise of the powers conferred by the proviso to Article 309 of the Constitution of India, the Governor of Manipur hereby makes the following Rules further to amend the existing Junior Manipur Civil Service Rules, 2007 namely;

1. SHORT TITLE AND COMMENCEMENT:

   (a) These Rules may be called the **Junior Manipur Civil Service (1st Amendment) Rules, 2026**;

   (b) These rules shall come into force with effect from the date of publication in the official Gazette of Manipur.

2. Amendment of Schedule – I: For the existing Schedule – I to Junior Manipur Civil Service Rules, 2007, the following shall be substituted, namely:

SCHEDULE - I
(see rule 4 & 5)

The authorised permanent strength of Service and the nature of the posts included in it are as follows:

Sanction strength –

1.	Jr. MCS (Senior Grade)/ Jr. MCS (Junior Grade)	-	266
2.	Deputation, Leave and Training Reserve	-	79

			345

The above figures included the following posts:

a. **Jr. MCS (Senior Grade/Jr. Grade) :**

1.	Desk Officer (Secretariat) (Only for Senior Grade)	10
2.	Sub-Deputy Collector	140
3.	Sub-Registrar of Revenue Department	3
4.	B.D.O (Junior)	19
5.	Junior Development Officer	21
6.	Assistant Director (Panch.)	1
7.	Project Officer (Monitoring Cell), RD & PR	4
8.	Principal (Panch.) of Development Department	1
9.	Editor of Publicity Department	1
10.	Assistant Publicity Officer	3
11.	Manager of Publication	1
12.	District Information Officer	14
13.	Public Relation Officer	2
14.	Assistant Director (Tourism)	1
15.	Tourist Officer of Tourism Department	1
16.	Evaluation Officer of Revenue Department	1
17.	Assistant Director of Printing & Stationery	1
18.	Assistant Director (MAHUD)	2
19.	**Project Officer(DRDA), RD & PR**	**40**
TOTAL:		**266**

Deputation/Leave/Training Reserves:

1.	Deputation Reserve 20% of 255	-	53
2.	Leave Reserve of 5 % of 266	-	13
3.	Training Reserve of 5% of 266	-	13

			79

MAYENGBAM RANJEETA DEVI,
Under Secretary (DP),Government of Manipur.

Printed at and Published by the Directorate of Printing & Stationery, Government of Manipur.

Digitally signed by
Thingbaijam Binodkumar Singh
Date: 27-01-2026 17:02:55